

ITEM NO.2
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10536/2019

NEMIECHAND

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 12-03-2021 This petition was called on for hearing today.

For Petitioner(s)

Mr Abhishek Yadav, Adv.
Ms. Aparna Jha, AOR

For Respondent(s)

Mr. Vishnu Shankar Jain, AOR
Mr Chanakya Gupta, Adv.

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Sole respondent is duly represented.

Await original record from the Trial Court in translated
version.

List again on 23.4.2021.

RAJESH KUMAR GOEL
Registrar